

19.3.2012

For Applicant: Sri R.C. Singh
For Respondents: Sri S.P. Singh

An urgency mention has been made by Sri S.P. Singh. No sufficient time left due to hearing of old cases upto the year 2005. Sri R.C. Singh mentions that it may be listed after a week.

List on 28.3.2012.

S.P.
(S.P. Singh)
M(A)

AK
(Justice Alok K Singh)
M(J)

Girish/-

28/03/2012

Hon'ble Mr. Justice Alok Kumar Singh, 97 (J)
Hon'ble Mr. S. P. Singh, 97 (A)

On the urgency mention has been made by Sri. S.P. Singh, his case was taken up in the revised list. Sri. R.C. Singh, wants a week time to prepare the case.

List. on 12-04-2012.

G.P.
Member (A)

AK
Member (J)

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O.A. No.334/2007

12.4.2012

For Applicant: Sri R.C. Singh
For Respondents: Sri S.P. Singh

Learned counsel for the applicant states that he has no instructions to proceed in this case. O.A. is, therefore, dismissed for non-prosecution.

S.P.
(S.P. Singh)
M(A)

Alok K Singh
(Justice Alok K Singh)
M(J)

Girish/-

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copy of order
dated 12-4-12
Bekhand
13-4-12